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विस मंत्री (श्री य० व० चव्हाण) : (क) वैंक, जमाकर्ताओं का वर्गीकरण इस प्रकार नहीं करने हैं जैसा कि प्रक्र में मान लिया गया है। बिहार में राष्ट्रीय-इन वैंकों में सितम्बर, 1970 के ग्रन्त में 85 करोड़ रुपये जमा थे।

Written Answers

(ख) ऋणकर्ताओं का वर्सोकरण भी इस प्रकार नहीं किया जाता जैसा कि प्रश्न में पूछा गया है। फिर भी कुपि, लघु उद्योग, खुदरा ब्यापारी, सड़क परिवहन, पेशेवर और झात्म-नियोजित ब्यक्ति, छोटे व्यवसाय शोर्षकों के अन्तर्गत और शिक्षा के प्रयोजनों के लिये बिहार में 14 राष्ट्रीयकुत बैकों ढारा किये गये ऋणों की बकाया रकम दिसम्बर, 1970 के अन्त में 9.8 करोड़ रुपये थी ।

t[THE MINISTER OF FINANCE/

that (SHRI Y. B. CHAVAN): (a) Depositors are not classified by the banks in the manner assumed in the question. Deposits with the offices of the nationalised banks in Bihar were of the order of Rs. 85 crores as at the end of September, 1970.

(b) Borrowers also are not categorised in the manner indicated in the question. However, the outstanding amount of advances by the 14 nationalised banks in Bihar under the heads, agriculture, small scale industry, retail traders, road transport, professional and self-employed persons, small business and for purposes of education amounted to about Rs. 9.8 crores at the end of December, 1970.]

AIR INDIA PASSENGERS ON ATLANTIC ROUTES

732. SHRI M. ASAD MADANI : Will the Minister of TOURISM AND CIVIL AVIATION; प्रयंटन ग्रोर नागर विमानन मंत्री be pleased to state:

(a) whether there is any annual average fixed for carrying passengers on the Atlantic routes by Air-India;

(b) whether Air-India has entered into any agreement with the B.O.A.C. to pay compensation to the latter for every passenger carried by the Jumbo jets operated by Air India in excess of the annual average number of passengers booked on the 707 Boeings; and

f[] English translation. 7 RSS/71-3 (c) if so, what is the annual average fixed ?

to **Ouestions**

THE MINISTER OF TOURISM AND CIVIL

AVIATION/'पयंटन ग्रोर नागर विमानन मंत्रो (DR. KARAN SINGH): (a) and

(c) No. Sir.

(b) Air-India has concluded a commercial agreement wilh B.O.A.C. in regard to its Boeing 747 operations on the London— New York sector.

CHARTERED FLIGHTS BY AIR-INDIA ON IN-TERNATIONAL ROUTES

733. SHRI M. ASAD MADAN1 : Will the Minister of TOURISM AND CIVIL AVIATION/प्रयटन ग्रोर नागर विमानन मंत्रो be pleased to slate:

(a) whether it is a fact that Air-India is going to float a new company to operate chartered flights on international routes: and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION;प्रयंटन ग्रोर नागर विमानन

मत्तो (DR. KARAN SINGH): (a) and

(b) Air-India propose to set up a company for air charter work.

APPOINTMENT OF COMPANY SECRETARIES

734. SHRI B. C. PATTANAYAK : Will the Minister of COMPANY AFFAIRS/

(a) whether it is a fact that Government have under consideration a proposal lo make it obligatory for companies to appoint Secretaries;

(b) if so, what are the categories of companies where the proposal will be given effect to and what qualifications are proposed to be prescribed for appointment of such Secretaries; and

(c) whether Government propose to exempt certain categories of companies from the obligation of appointing Secretaries?